

# CORRIGENDUM TO THE DETAILED PUBLIC STATEMENT FOR THE ATTENTION OF THE EQUITY SHAREHOLDERS OF SYSCEM (INDIA) LIMITED

**Registered Office:** - Tehsil Kalka, Dist Panchkula, Bargodam, Haryana, 134109, India.

This Corrigendum to the Detailed Public Statement ("Corrigendum") is being issued by D & A Financial Services (P) Limited ("Manager to the Offer"), for and on behalf of the Acquirer(s) Mr. Virendra Popatlal Shah, Mr. Bhavesh Virendra Shah, Mr. Bimal Virendra Shah, Mr. Dinesh Jagdishchandra Khokhani, Mr. Mahesh Jagdishchandra Khokhani and Mr. Mehul Jagdishchandra Khokhani, pursuant to and in compliance with Regulation 3(1) and 4 of the SEBI (SAST) Regulations, 2011 as amended.

This Corrigendum should be read in continuation of and in conjunction with Detailed Public Statement ("DPS"), unless otherwise specified. Capitalized terms used but not defined in this Corrigendum shall have the same meaning assigned to such terms in the DPS, unless otherwise defined.

The shareholders of Syschem (India) Limited is requested to note that the developments/amendments with respect to and in connection with DPS are as under:

- The revised schedule of activity pertaining to the Open Offer has been changed and shall be read as under.

| S. No | Activity                                                                                                                                                                                              | Original Schedule (Days & Dates) | Revised Schedule (Days & Dates) |
|-------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------|---------------------------------|
| 1.    | <b>Date of Public Announcement</b>                                                                                                                                                                    | <b>Thursday, May 19, 2022</b>    | <b>Thursday, May 19, 2022</b>   |
| 2.    | Date of Publication of Detailed Public Statement                                                                                                                                                      | Thursday, May 26, 2022           | Thursday, May 26, 2022          |
| 3.    | Filing of the Draft letter of Offer to SEBI                                                                                                                                                           | Thursday, June 02, 2022          | Thursday, June 02, 2022         |
| 4.    | Last Date for a Competitive Offer(s)                                                                                                                                                                  | Thursday, June 16, 2022          | Thursday, June 16, 2022         |
| 5.    | <b>Identified Date*</b>                                                                                                                                                                               | <b>Monday, June 27, 2022</b>     | <b>Tuesday, June 28, 2022</b>   |
| 6.    | Date by which Final Letter of Offer will be dispatched to the shareholders                                                                                                                            | Monday, July 04, 2022            | Tuesday, July 05, 2022          |
| 7.    | <b>Last Date for revising the Offer Price/ number of shares.</b>                                                                                                                                      | <b>Wednesday, July 06, 2022</b>  | <b>Thursday, July 07, 2022</b>  |
| 8.    | Date by which the committee of the independent directors of the Target Company shall give its recommendations.                                                                                        | Thursday, July 07, 2022          | Friday, July 08, 2022           |
| 9.    | <b>Date of Publication of Offer Opening Public Announcement</b>                                                                                                                                       | <b>Friday, July 08, 2022</b>     | <b>Monday, July 11, 2022</b>    |
| 10.   | <b>Date of Commencement of Tendering Period (Offer Opening date)</b>                                                                                                                                  | <b>Monday, July 11, 2022</b>     | <b>Tuesday, July 12, 2022</b>   |
| 11.   | <b>Date of Expiry of Tendering Period (Offer Closing date)</b>                                                                                                                                        | <b>Friday, July 22, 2022</b>     | <b>Monday, July 25, 2022</b>    |
| 12.   | Last Date of communicating rejection/acceptance and payment of consideration for applications accepted/ return of unaccepted share certificates/ credit of unaccepted Equity Shares to Demat Account. | Friday, August 05, 2022          | Monday, August 08, 2022         |

*\*The identified date is only for the purpose of determining the public shareholders as on such date to whom the Letter of Offer would be mailed. It is clarified that all the Public Shareholders (registered or unregistered) are eligible to participate in this offer at any time prior to the closure of tendering period.*

The above dates where ever it appeared in the Detailed Public Statement should be read accordingly.

- The Board of Directors of the Company in their meeting held on 27th June, 2022 after receipt of approval of shareholders of the company in extra ordinary general meeting held on 17th June, 2022 and receipt of in-principle approval of BSE Limited vide its letter no. LOD/PREF/JR/FIP/2278/2022-23 dated 2nd June, 2022, have allotted 5500000 equity shares to the acquirers under the preferential allotment.

The Acquirer(s) accepts full responsibility for the information contained in this Corrigendum to the Detailed Public Statement and also the obligations of the Acquirers as laid down in the SEBI (SAST) Regulations, 2011 & subsequent amendments thereof.

This Corrigendum to the Detailed Public Statement will also be available on SEBI's website at [www.sebi.gov.in](http://www.sebi.gov.in).

**Issued by Manager to the Offer on behalf of the Acquirers**



**D & A FINANCIAL SERVICES (P) LIMITED**

13, Community Centre, East of Kailash, New Delhi-110 065

Tel: 011-41326121/40167038

Email: [investors@dnafinserv.com](mailto:investors@dnafinserv.com)

Contact Person: **Mr. Priyaranjan**

Date : 05.07.2022

Place: New Delhi